

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:1315

ANSWERED ON:28.07.2015

Vehicular Pollution

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Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware of the increase in air pollution due to heavy number of petrol and diesel vehicles in the country;
- (b) if so, the details thereof, State/UTwise at present;
- (c) whether the Government has proposed any changes for Air Quality Standards to reduce the air pollution caused by different types of vehicles in the country and if so, the details thereof;
- (d) whether Expert Committees have been constituted, reports received and implemented for reduction of air pollution in the country; and
- (e) if so, the details and the status of implementation thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) and (b) Increasing number of vehicles, both petrol and diesel contribute to air pollution levels in the country. The analysis of air quality data of different stations in 28 States/ Union Territories collected during 2013 reveals that the values of SO₂ in all 28 States/ Union Territories are within the National Ambient Air Quality Standards (NAAQS) of 50 µg/m³ (annual average standard). The values of NO₂ exceed the NAAQS of 40 µg/m³ (annual average standard) in 3 States/ Union Territories (namely Delhi, Jharkhand and West Bengal). With respect to PM₁₀, the values do not comply with the NAAQS of 60 µg/m³ (annual average standard) in 21 States/ UTs. However, 7 cities (namely Dadar & Nagar Haveli, Daman Diu, Goa, Kerala, Meghalaya, Mizoram and Puducherry) are complying with the National Standard of 60 µg/m³ (annual average standard) with respect to PM₁₀. State-wise ambient air quality data is given at Annexure-I.

(c) to (e) No change in National Ambient Air Quality Standards have been contemplated by Central Pollution Control Board. An Expert Committee on "Auto Fuel Vision & Policy 2025" was constituted by Ministry of Petroleum & Natural Gas. The Committee submitted its recommendations in May, 2014. The Expert Committee on Auto Fuel & Vision Policy in its report has recommended a timeframe for the implementation of advanced Bharat Stage (BS) norms for different categories of new vehicles (4 wheelers, 3 wheelers & 2 wheelers) which are as follows:

Vehicle Category	BS-IV	BS-V	BS-VI
2-wheelers	1st April 2016	1st April 2020	1st April 2024
3-wheelers	1st April 2016	1st April 2020	1st April 2024
4-wheelers	1st April 2017	1st April 2020 (New Models)	1st April 2021 (continuing Models)
			1st April 2024